

Quality of abortion facilities

2469 DR. NARENDRA JADHAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of abortions that were performed in India in the last three years;
- (b) how many abortions have been performed outside the licensed health facilities in the past three years;
- (c) the number of licensed clinics that provide safe abortion services in India, State-wise, the details thereof;
- (d) the number of professionals and care providers who are trained to perform safe abortions, the details thereof, State-wise; and
- (e) the steps which have been taken to ensure safe abortions and quality service in Government hospitals?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) As per records entered by the States/UTs in Health Management and Information System (HMIS), a total of 43,25,711 abortions have been recorded in the period from 2016-17 to till date.

(b) Year-wise data of abortions performed outside of licensed health facilities is not available with the Ministry.

However, as per NFHS-4 (2015-16), 27.4% abortions were conducted outside health facility.

(c) As per the records received from the States and UTs, a total of 16,292 private facilities are certified to provide safe abortion services.

State-wise details are given in Statement-I (*See below*).

(d) As per the records received from the States and UTs, 24,678 professionals and care providers are trained to perform safe abortions.

State-wise details are given in Statement-II (*See below*).

(e) To ensure safe abortion and quality service in government hospitals following steps have been taken:—

- Provision of funds to States/Union Territories for the operationalization of CAC services including drugs and equipment, at health facilities.
- Capacity building of medical officers in safe MTP techniques.
- Capacity Building of ANMs, ASHAs to provide confidential counseling for safe abortion, post-abortion care and post-abortion contraception.
- Active monitoring of CAC services in the public facilities through Health Management Information System (HMIS) and the quarterly reporting.

Statement-I

State-wise number of private certified facilities providing CAC Services

Sl. No.	Name of State	Total no. of Private Certified Facilities Providing CAC services
1	2	3
1.	Andaman and Nicobar Islands	2
2.	Andhra Pradesh	427
3.	Arunachal Pradesh	1
4.	Assam	46
5.	Bihar	52
6.	Chandigarh	35
7.	Chhattisgarh	131
8.	Dadra and Nagar Haveli	6
9.	Daman and Diu	5
10.	Delhi	786
11.	Goa	175
12.	Gujarat	1904

1	2	3
13.	Haryana	931
14.	Himachal Pradesh	41
15.	Jammu and Kashmir	13
16.	Jharkhand	97
17.	Karnataka	541
18.	Kerala	446
19.	Lakshadweep	Nil Report
20.	Maharashtra	4852
21.	Manipur	19
22.	Meghalaya	2
23.	Mizoram	4
24.	Madhya Pradesh	483
25.	Nagaland	7
26.	Odisha	97
27.	Puducherry	35
28.	Punjab	672
29.	Rajasthan	223
30.	Sikkim	13
31.	Tamil Nadu	2462
32.	Telangana	384
33.	Tripura	4
34.	Uttar Pradesh	965
35.	Uttarakhand	104
36.	West Bengal	437
INDIA		16292

Statement-II*State-wise number of CAC trained providers*

Sl. No.	Name of State	Total no. of CAC trained providers
1	2	3
1.	Andaman and Nicobar Islands	12
2.	Andhra Pradesh	493
3.	Arunachal Pradesh	18
4.	Assam	572
5.	Bihar	328
6.	Chandigarh	13
7.	Chhattisgarh	310
8.	Dadra and Nagar Haveli	8
9.	Daman and Diu	Nil Report
10.	Delhi	33
11.	Goa	80
12.	Gujarat	3024
13.	Haryana	212
14.	Himachal Pradesh	74
15.	Jammu and Kashmir	141
16.	Jharkhand	760
17.	Karnataka	655
18.	Kerala	193
19.	Lakshadweep	5
20.	Maharashtra	7416

1	2	3
21.	Manipur	86
22.	Meghalaya	74
23.	Mizoram	15
24.	Madhya Pradesh	1573
25.	Nagaland	37
26.	Odisha	521
27.	Puducherry	50
28.	Punjab	138
29.	Rajasthan	1183
30.	Sikkim	4
31.	Tamil Nadu	3547
32.	Telangana	970
33.	Tripura	142
34.	Uttar Pradesh	1075
35.	Uttarakhand	261
36.	West Bengal	655
	INDIA	24678

CGHS facilities for Government school teachers

2470. SHRI MAJEED MEMON: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether CGHS facility is available to all the Government employees working in Government offices;

(b) whether Government contemplates on providing this facility to the teachers teaching in Government schools; and